

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1452/96

Date of Order : 9.9.98

BETWEEN :

B.Gandhi

.. Applicant.

AND

1. The Project Director,
Project Directorate on Poultry,
Rajendranagar, Hyderabad.
2. Assistant Adm. Officer,
Project Directorate on Poultry
Rajendranagar, Hyderabad.
3. Director General,
Indian Council of Agrl. Research,
Krishi Bhavan, New Delhi.
4. Under Secretary,
IA-I Section,
Indian Council of Agrl. Research,
Krishi Bhavan, New Delhi.
5. Smt. M. Girija Kumari

.. Respondents.

Counsel for the Applicant

.. Mr. B. Gandhi
Party-in-Person

Counsel for the Respondents

.. Mr. N. R. Devraj

CORAM :

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (JUDL.)

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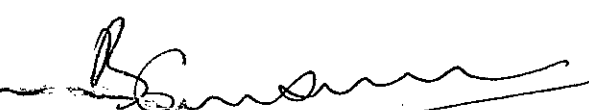
ORDER

(As per Hon'ble Shri R.Rangarajan, Member (Admn.))

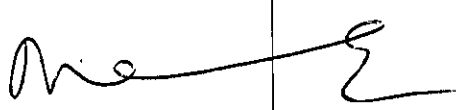
Mr.B.Gandhi, party-in-person, Mr.N.R.Devraj, learned standing counsel for the respondents.

2. This OA is filed for considering the name of the applicant for the post of AFAO. The learned counsel for the respondents submit under instructions that his name was considered. In view of the above there is no need to further examine this issue in this OA. The applicant is at liberty to challenge if he is not selected in accordance with the law.

3. In view of the above the OA is disposed of as infructuous. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

9.9.98


(R.RANGARAJAN)
Member (Admn.)

Dated : 9th September, 1998

(Dictated in Open Court)

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DA.1452/96

1. The Project Director, Project Directorate on poultry, Rajendranagar, Hyderabad.
2. The Assistant Admn. Officer, Project Directorate on Poultry Rajendranagar, Hyderabad.
3. The Director General, Indian Council of Agr^l. Research, Krishi Bhavan, New Delhi.
4. The Under Secretary, IA-I Section, Indian Council of Agr^l. Research, Krishi Bhavan, New Delhi.
5. One copy to Mr. B. Gandhi, Party in Person, S/o Gouri Shanker, Superintendent, Project Directorate on Poultry, Rajendranagar, Hyderabad.
6. One copy to Mr. N.R. Devaraj, Sr. CGSC., CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate copy.

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RA Dised
on 31-3-98

RA 16/98

29/9/98

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II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M(J)

DATED: 9/9/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in
C.A.NO. 1452/96

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
नवम्बर / DESPATCH
21 SEP 1998
HYDERABAD BENCH